

HIGH COURT OF DELHI, NEW DELHI

ORIGINAL SIDE PRACTICE DIRECTION

No.21517/Rules/DHC

Dated: 8.8.2008

LISTING OF FINAL MATTERS

Hon'ble the Chief Justice has been pleased to issue the following practice directions :

1. Only Final Matters will be listed on Wednesdays and Thursdays before the Original Side Courts. However, fresh matters including interim applications may also be listed on Wednesdays.
2. Matters other than Final Matters already listed on Wednesdays and Thursdays shall not be disturbed. The Court may, however, adjourn any matter or matters at its discretion which may appear to be time consuming.
3. Each Court shall maintain a running list of Final Matters.
4. Final Matters may also be taken up on other working days depending upon the availability of time.

The Practice Direction will come into force immediately.

By order of the Hon'ble Chief Justice

Sd/-
REGISTRAR GENERAL